

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/3551/2010 – SM [BR]

Date 09/08/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S RAJASTHAN TRANSMISSION WIRES PVT.
A-190(A&B), ROAD, NO. 1-D, V.K.I. AREA, JAIPUR.
(RAJ.)
M/S RAJASTHAN TRANSMISSION WIRES PVT. LTD.,

Appellant

Vs
Respondent

C.C.E. JAIPUR I

I am directed to transmit herewith a certified copy of **Final order No. 460 / 2011 –SM[BR]**
passed by the Tribunal under **Section 35-C(1)of Central Excises Act, 1944**

dated 2.8.2011

Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent
C.C.E. JAIPUR I
N.C.R.BUILDING, STATUE
CIRCLE, "C" SCHEME, JAIPUR
302005.
2. Adv. / Consult
MR.ARVIND SHARMA & ASSOCIATES
G-1, SUFAL APARTMENT, C-I, A, SAWAL JALSINGH HIGHWAY, BANI PARK,
JAIPUR-303006
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi -
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10, Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file

Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-SM

Excise Appeal No. E/3551/10-SM

[Arising out of Order-in-Appeal No.325-326 (DKV) CE/JPR-I/2010 passed by the Commissioner, Central Excise Commissionerate, Jaipur].

M/s. Rajasthan Transmission Wires Pvt. Ltd. ...Appellant

Vs.

CCE, Jaipur-I

... Respondent

Present for the Appellant : None

Present for the Respondent: Ms.Renu Jagdev, S.D.R.

Coram: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

Date of Hearing/Decision: 02.08.2011

final ORDER NO. 460/2011 SM (Br) DATED: _____

PER: D.N.PANDA

Ld. DR explains that there is no evidence on record showing compliance of the stay order passed. Record also reveals that registry has not come across the compliance. Right of appeal being conditional, this appeal is dismissed for non-compliance of the stay order.

[Dictated & Pronounced in the open Court].

**(D.N.PANDA)
JUDICIAL MEMBER**

Anita